

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2727  
ANSWERED ON:17.08.2004  
FREEDOM FIGHTER PENSION IN U.T.  
Ramadass Prof. M

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of several problems of freedom fighters of the Union Territory who fought against the French and liberated it;
- (b) if so, the details there about; and
- (c) the efforts being made to ensure that the payment of pension of Rs.3000 per month as in the neighbouring State of Tamil Nadu to the freedom fighter of Pondicherry is made?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a)to(c): The Government of Pondicherry has brought certain difficulties faced by the Freedom Fighters in the Union Territory of Pondicherry to the notice of the Government of India and has also made a proposal for enhancement of the State pension payable to Freedom Fighters in that territory from Rs.2200 to Rs.2500 p.m. The said proposal of the Government of Pondicherry is being examined by the Government of India.